

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The number of Scheduled Tribe (ST) families assisted during the Seventh

Plan Period in the States of Uttar Pradesh, Madhya Pradesh and Rajasthan is as under:

<i>Year-wise</i>	<i>Madhya Pradesh</i>	<i>Rajasthan</i>	<i>U.P.</i>
1985-86 . . . . .	196490	61726	4496
1986-87 . . . . .	241862	86616	4570
1987-88 . . . . .	280506	94231	4708
1988-89 . . . . .	281071	75713	3244
1989-90 . . . . .	220350	69201	3703
	1220279	387487	20721

The 1981 Census figure shows that S.T. population in Moradabad and Ferozabad is negligible (621 & 118 respectively).

(b) Evaluation studies are conducted from time to time by State Tribal Research Institutes, Programme Evaluation Organisation of Planning Commission and other research organisations. Guidelines have also been issued to the States/UTs to undertake concurrent evaluation of tribal beneficiaries through spot checks to be carried out by the State Govt. Officers visiting the field.

(c) The amount proposed to be allocated out of Special Central assistance for Tribal Sub-Plan areas of these states during 1991-92 is as under:

<i>Sl. No.</i>	<i>State</i>	<i>Proposed allocation of SCA during 91-92 (Rs. in lakhs)</i>
1	Madhya Pradesh . . . . .	6566.87
2	Rajasthan . . . . .	1613.36
3	Uttar Pradesh . . . . .	56.10

**Review of Tribal Welfare Scheme**

4459. SHRI DATTATRAYA BANDARU:

SHRI PRABHU DAYAL KATHERIA:

SHRI VIRENDRA SINGH:

Will the Minister of WELFARE be pleased to state:

(a) whether any review regarding implementation of tribal welfare schemes of Union Government have been made during the last two years;

(b) if so, details thereof and if not, the reasons therefor;

(c) whether the Union Government propose to extend the scheme of construction of hostels for Scheduled Castes girls and boys;

(d) if so, the details of such hostels constructed if any;

(e) whether the Government also propose to set up a National Scheduled Caste and Scheduled Tribe and Development Corporation; and

(f) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and

(b) The review regarding implementation of various tribal welfare schemes is made annually in the discussions on Annual Tribal Sub Plan of States and Union Territories in the Ministry of Welfare and the Planning Commission. During these discussions the representatives of States/Union Territories are requested to rectify shortcomings noticed, if any, in the implementation of these schemes.

(c) and (d) The Centrally Sponsored Scheme of construction of hostels covers Scheduled Caste girls and boys also. The number of hostel buildings sanctioned/constructed under the scheme till the end of 1990-91 were 528 for Scheduled Tribe girls and 104 for Scheduled Tribe boys and 2136 for Scheduled Caste girls and 177 for Scheduled Caste boys.

(e) and (f) National SC and ST Finance and Development Corporation has already been set up and is functioning from February, 1989 under the Ministry of Welfare. The Corporation is an apex institution to finance schemes for the economic development of SCs and STs to bring them into the mainstream by improving the flow of financial assistance to them.

#### **Medicines Manufactured in Public Sector**

4460. DR. KARTIKESWAR PATRA:

SHRI ANADI CHARAN DAS:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether certain medicines though manufactured in public sector are purchased from the private sector for use in Government hospitals/CGHS Dispensaries;

(b) if so, the reasons therefor;

(c) whether any council of doctors decide/approve the procurement of these medicines; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARA DEVI SIDDHARTHA): (a) and (b) The medicines which are exclusively specified for being purchased from Public Sector Undertakings, are purchased from them by the Medical Store Organisation which supplies medicines to Government Hospitals and Central Government Health Scheme Dispensaries. Other medicines are purchased by the Medical Store Organisation on competitive basis irrespective of Public/Private Sectors.

(c) and (d) Generally medicines are procured on the basis of a Formulary prepared by a Purchase Committee which includes Doctors/Specialists from various health units in an organisation. The Formulary is prepared keeping in view the cost factor and practical efficacy of the medicines etc. and is updated from time to time.

#### **Assistance to Enrich Forests in Orissa**

4461. DR. KARTIKESWAR PATRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the assistance provided to Orissa for various plantation projects to enrich forests during the last three years; and

(b) the Districts in Orissa where the projects have been implemented along-with the achievements made so far?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) The afforestation/tree planting activities under the Twenty-Point Programme are being carried out in all the districts of Orissa. The utilisation of funds, including the central assistance, and physical progress of afforestation and tree